

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION NO. 161
TO BE ANSWERED ON 4th FEBRUARY, 2025**

PROMOTION OF AYURVEDA IN HIMACHAL PRADESH

161. DR.SIKANDER KUMAR:

Will the Minister of AYUSH be pleased to state:

(a) whether Government has proposed to formulate any scheme for implementation of ICD-11 TM2 and adoption of WHO International Terminologies of Ayurveda in the country;

(b) if so, the details thereof;

(c) whether Government plans to conduct any assessment to review the effectiveness and outcome of the scheme, if so, the details thereof; and

(d) whether Government has taken any measures to rationalise regulatory mechanisms to promote Ayurveda and other systems of AYUSH in Himachal Pradesh?

ANSWER

**THE MINISTER OF STATE(IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) (b) & (c) : No, however the National Institute of Indian Medical Heritage (NIIMH-CCRAS), Hyderabad, is conducting an intramural research project titled “NAMASTE Portal Upgradation for the Transition of ICD-10 to ICD-11 TM2 Module and Development of Procedure Codes based on the International Classification of Health Interventions (ICHI) Template.” This project aims to provide secretarial assistance to the Ministry in matters related to the transition from ICD-10 to ICD-11 TM2 and other associated tasks.

(d): Yes, the Drugs & Cosmetics Act, 1940, and the Drugs Rules, 1945, have exclusive regulatory provisions for Ayurveda, Siddha, Unani, and Homoeopathy (ASU&H) drugs. As prescribed in these laws, the enforcement of legal provisions related to quality control and the issuance of drug licenses for ASU&H drugs is the responsibility of the State Drug Controllers/State Licensing Authorities, appointed by the respective State/Union Territory (UT) Governments, including Himachal Pradesh.

Ministry of Ayush has implemented a Central Sector Scheme titled “Ayush Oushadhi Gunavatta evam Utpadan Samvardhan Yojana (AOGUSY).” One of the key components of this scheme is the strengthening of central and state regulatory frameworks, including technical human resource development and capacity-building programs for Ayush drug regulation.